(d) if the reply to part (c) above be in the negative, what is the amount of loss on each of these varieties of special stamps?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS: (SHRI JAGANNATH RAO) (a) (i) Stamps issued to commemorate persons—12.

- (it) Stamps issued to commemorate places—Nil. (iii) Stamps issued to commemorate events—3.
- (b) Rs. 1,16,008 -42.
- (c) Yes, Sir.
- (d) Does not arise.

## **fSALES TAX ON WHITE PRINTING**

- 485. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is, a fact that the paper merchants of Delhi have storngly protested to Government against the levy of sales tax on white printing;
- (b) if so, whether they have sent a memorandum to Government for lifting the sales tax on white printing; and
- (c) the reaction of Government to that memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI JAISUKHLAL HATHI): (a) and (c) White printing papers as subjected to local sales tax in Delhi from the 1st July 1966 and some representations have been received against this levy. The adjoining States of Punjab and Uttar Pradesh are levying sales tax at 6 per cent on this item and the rate in Delhi is 4 per cent. Government do not consider it feasible to exempt this item from sales tax.

## PROTECTION SOUGHT BY A JUDICIAL MAGIS-TRATE OF AMRITSAR

678. SHRID.THENGARI : SHRIN.R.M.SWAMY:

Will the Minister of HOME AFFAIRS pleased to state:

- (a) whether Government are aware that a judicial magistrate in Amritsar had to seek the protection of the State Governor against the police on the 11th July, 1966; and
- •(•Transferred from the 10th August, 1966.

(b) if so, whether Government propose to hold an enquiry into the said matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI JAISUKHLAL HATHI): (a) Yes. Sir.

(b) The Inspector-General of Police has been asked to inquire into the matter and send a report to the Government.

## गो हत्या पर रोक

- 679. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या गृह कार्य मंत्री यह बताने की कृपा करेंगे कि :
- (क) गोहत्या बन्द हो, इस हेतु गत दो माह
  में कितने लोगों ने दिल्ली में भूख हड़ताल की;
- (ख) इस सम्बन्ध में कितने लोगों को जेल भेजा गया: और
- (ग) गोहत्या पर रोक लगाने की उनकी मांग के बारे में सरकार ने क्या निर्णय लिया है?

## tfBAN ON COW-SLAUGHTER

- 679. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of persons who resorted to hunger strike in Delhi during the last two months strike in Delhi during the last two months to press for a ban on Cow-slaughter;
- (b) the number of persons who were imprisoned in the same connection; and
- (c) what decision Government have taken on their demand for ban on Cow-slaughter?]

गृह-कार्य मन्त्रालयं में राज्य मन्त्री (श्री जयसुखलाल हाथी): (क) 4. (ख) 137. (ग) सरकार द्वारा अभी तक कोई निर्णय नहीं लिया गया।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) 4.

- (b) 137.
- (c) No decision has yet been taken by Government.
- f | English translation.